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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 69/2017

BDR BUILDERS & DEVELOPERS PVT. LTD. Decree Holder

Through Mr. Harish Malhotra, Sr. Adv. with

Mr.Rajinder Aggarwal, Adv.

versus

SHRI LALIT MODI Judgement Debtor

Through Ms. Vandana Bhatnagar, Adv.

Ms. Nandni Sahni, Adv. for Applicant

Romi Garg

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

% <u>30.01.2018</u>

List on 25th April, 2018 along with OMP 7/2017.

NAVIN CHAWLA, J

JANUARY 30, 2018/Arya